NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

PRESENT:	SHRI RATAKONDA MU DR. ASHOK KUMAR MI	RALI, MEMBER(J) AND ISHRA, MEMBER(T).	183
APPLICATIO	N NUMBER	: EA 202/14	
PETITION NUMBER		: EA 202/14 : TP 128/16	
NAME OF THE PETITIONER(S)		: TP 128/18 : MIS. GR- CORP LOTUS MALLO : LTP. 5 4 OTHERS	
NAME OF THE RESPONDENT(S)			
UNDER SECT	TON	: 62(A	w v
	1E(IN CAPITAL)	DESIGNATION	SIGNATURE
	NE NUMBER	REPRESENTATION BY WHOM	
012,PG	ais present. Perused RO	CS OC report which disclose that it covers to dication for amendment to add one making.	two fine polar years. PCS nore financial year to the